mosphere is filled with red fumes emanating from the LD containing iron particles and there have been cases of damage to eye sight of workers; and

(d) what steps have been taken by the auhorities to contain this atmospheric pollution?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) to (c) No, SIr. The installed monitoring systems indicate that the atmospheric pollution by gas, dust and red fumes from the Rourkela Steel Plant is well within the prescribed norms.

(d) In order to reduce even further the environmental pollution through emanation of red fumes from the L.D. Stacks which are somewhat higher than the present day standards but have been brought down within the Detailed Project Report norms, the gas cleaning plant is being overhauled. It is also proposed to set up an additional gas cleaning plant under the Rourkela Steel Plant modernisation project after which this emanation would be almost completely checked.

## Improper handling of blast furnaces at Rourkela Steel Plant

85 SHRIMATI SATYA BAHIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Blast Furnaces of Rourkela Steel Plant are not working properly for the last one year and due to this the company has suffered to the tune of over 200 crores of rupees;

(b) whether it is also a fact that due to the improper handling of the OFU Furnace of Electric Sheet Mill of Rourkela Steel Plant, the company has suffered a loss of over Rs. 10 crores during this year; and

(c) if so, what steps have been taken against the persons responsible for such national loss?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) and (b) No, Sir. (c) Does not arise.

CBI Investigation about Fraud in State Bank of Indore Branch, Chandni Chowk

86. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to refer to the answer to SQ. 102 given in the Rajya Sabha on 17-11-88, regarding fraud in the State Bank of Indore, Chandm Chowk Branch, Delhi and state:

(a) what are the findings of the CBI regarding removal of Head Clerk by guilty officers; and

(b) what action has been taken by the Bank's management on the suggestions made by the CBI?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINIS-TRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b) Information 1s being collected, and to the extent available, will be laid on the Table of the House.

## Complaints received from SC[ST staff Members of Lucknow Branch of State Bank of Indore

87. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to state:

(a) Whether complaints have been received from Scheduled Caste/Scheduled Tribes staff members of Lucknow Branch of State Bank of Indore against some officers of the Bank during September/October of this year, regarding misbehavious/ casteism etc.;

(b) If so, the number of such complaints received by the Head Office/Zonal Officer/Regional Office of the bank in this regard; and

(c) What action has been taken against the guilty officers of the State Bank of Indore, Lucknow Branch?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE